

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.32/ 2017	-	Hearing	441	Four Seasons Wines Ltd.

SL. NO.	NAME (IN CAPITAL) <b>SAROO YADAV</b>	SIGNATURE
	REPRESENTATION TO WHOM <b>SUDHAR KULYALRIAR</b>	



Representative of PCS is present. He filed a memo signed by PCS for withdrawing this petition.

Perused the withdrawal memo. PCS is filing memo for withdrawing of this application. Therefore, memo can be allowed permitting the petitioners herein to withdraw the compounding application. In the result memo is allowed. CP is dismissed as withdrawn.

Orders passed vide separate orders.

MEMBER (J)

MEMBER (T)